

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 27th APRIL 2026 (MONDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2275/CHNY/2025	2016-17	[A] ABT LTD.	S.Sridhar	
2	ITA 2276/CHNY/2025	2017-18	[A] ABT LTD.	S.Sridhar	
3	ITA 2300/CHNY/2025	2011-12	[A] BALCHANDRA BUILDERS PVT. LTD.		
4	ITA 2412/CHNY/2025	2017-18	[D] KALPANA		
5	ITA 3233/CHNY/2025	2018-19	[A] AYISHA		
6	ITA 3234/CHNY/2025	2015	[D] SUDHA		
7	ITA 3302/CHNY/2025	2015-16	[A] ABDULLA ZACKERIA	Ravi Shankar	
8	ITA 3319/CHNY/2025	2016-17	[A] M/S. PEBBLEBROOK ECOENERGIES	Rakesh Joshi	
9	ITA 3320/CHNY/2025	2016-17	[A] M/S. HILLSIDE GARDEN PVT. LTD.	Rakesh Joshi	
10	ITA 3321/CHNY/2025	2016-17	[A] M/S. GREENWOOD FARMS PVT. LTD.		
11	ITA 3322/CHNY/2025	2016-17	[A] M/S. AVINASH PLANTATIONS PVT. L		
12	ITA 3348/CHNY/2025	-	[A] KINCHITKARAM TRUST	Raghavan Ramabadran	
13	ITA 3377/CHNY/2025	2018-19	[D] MAGICK WOODS EXPORTS PRIVATE	Sriram Seshadri	
14	ITA 597/CHNY/2026	2017-18	[D] ECO PROTECTION ENGINEERS PRIVATE LIMITED		
15	ITA 598/CHNY/2026	2013-14	[A] VENKATACHALAM DHANAPAL (SMC)		
16	ITA 599/CHNY/2026	2018-19	[A] GURUNATHAN SARAVANAN		

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_1

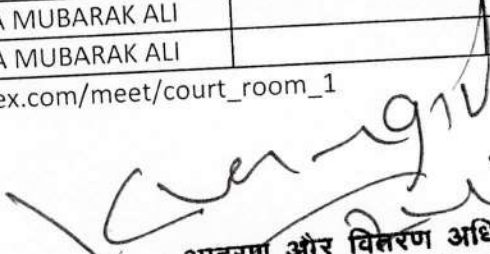
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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 28th APRIL 2026 (TUESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1855/CHNY/2024	2017-18	[A] TAM WORLD TRAVEL PVT. LTD.	S.Sridhar	
2	ITA 556/CHNY/2025	-	[A] DR. SOUNDHAM TRUST	N.V.Balaji	
3	ITA 559/CHNY/2025	-	[A] LAKSHMI SEVA SANGHAM	N.V.Balaji	
4	ITA 649/CHNY/2025	2025-26	[A] LAKSHMI SEVA SANGHAM	V.Alagappan	
5	ITA 2328/CHNY/2025	2018-19	[D] DHARMARAJAN ARUMAIAKKANNU		
6	ITA 2383/CHNY/2025	2013-14	[A] NAZARETH LEARNING SERVICES	Sandeep Bagmar	
7	ITA 2384/CHNY/2025	2017-18	[A] NAZARETH LEARNING SERVICES		
8	ITA 3339/CHNY/2025	2013-14	[D] NAZARETH LEARNING SERVICES		
9	ITA 3391/CHNY/2025	-	[A] THIAGA SASTHA TRUST	K.Balasubramanian	
10	ITA 3405/CHNY/2025	2016-17	[D] ANILIA VENTURE CAPITAL		
11	ITA 3406/CHNY/2025	2015-16	[D] ST MARYS GIRLS HIGHER SECONDARY SCHOOL		
12	ITA 3486/CHNY/2025	2015-16	[D] M/S. CHOLA INSURANCE DISTRIBUTION SERVICES PVT LTD		
13	ITA 3487/CHNY/2025	2016-17	[D] CHOLA INSURANCE DISTRIBUTION SERVICES PVT LTD		
14	ITA 3522/CHNY/2025	2013-14	[A] THE VILLUPURAM DISTRICT CENTRA	Ravi Kannan	
15	ITA 3523/CHNY/2025	2014-15	[A] THE VILLUPURAM DISTRICT CENTRA		
16	ITA 3524/CHNY/2025	2017-18	[A] THE VILLUPURAM DISTRICT CENTRA		
17	ITA 602/CHNY/2026	2021-22	[A] BHAWAR SALES CORPORATION		
18	ITA 603/CHNY/2026	2017-18	[A] SULTAN BATCHA MUBARAK ALI		
19	ITA 604/CHNY/2026	2020-21	[A] SULTAN BATCHA MUBARAK ALI		

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 29th APRIL 2026 (WEDNESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 263/CHNY/2021	2013-14	[A] VASAN HEALTH CARE P LTD (RM)	JK Reddy	
2	ITA 264/CHNY/2021	2014-15	[A] VASAN HEALTH CARE PRIVATE LIMIT		
3	ITA 265/CHNY/2021	AACCV702	[A] VASAN HEALTH CARE PRIVATE LIMIT		
4	ITA 266/CHNY/2021	2016-17	[A] VASAN HEALTH CARE PRIVATE LIMIT		
5	ITA 432/CHNY/2025	2015-16	[A] NARAYANAN SUNDARAMAHALINGAN	NR Krishnamoorthy	
6	ITA 436/CHNY/2025	2017-18	[A] NARAYANAN SUNDARAMAHALINGAN		
7	ITA 437/CHNY/2025	2020-21	[A] NARAYANAN SUNDARAMAHALINGAN		
8	ITA 438/CHNY/2025	2012-13	[A] SUNDARAMAHALINGAM NARAYAN		
9	ITA 439/CHNY/2025	2015-16	[A] SUNDARAMAHALINGAM NARAYAN		
10	ITA 440/CHNY/2025	2018-19	[A] SUNDARAMAHALINGAM NARAYAN		
11	ITA 445/CHNY/2025	2018-19	[A] SUNDARAMAHALINGAM NARAYAN		
12	ITA 446/CHNY/2025	2020-21	[A] SUNDARAMAHALINGAM NARAYAN		
13	ITA 1441/CHNY/2025	2013-14	[A] SALEM STARCH AND SAGO MFRS. S	T.Vasudevan	
14	ITA 2161/CHNY/2025	2017-2018	[A] KARUPPAIAH DEIVENDRAN	T.Vasudevan	
15	ITA 3255/CHNY/2025	2013-14	[A] VELAN NAGAR (AOP)	Abhishek Murali	
16	ITA 3256/CHNY/2025	2016-17	[A] MOUNASAMY RAJAMMAL	Abhishek Murali	
17	ITA 3313/CHNY/2025	2017-18	[A] SRINIVASAN KESAVAN (SMC)	N.Prasad	
18	ITA 3589/CHNY/2025	2009-10	[A] KATHIRVEL GOKUL	S.Sridhar	
19	ITA 3590/CHNY/2025	2009-10	[A] T.P. KATHIRVEL (HUF)	S.Sridhar	
20	ITA 606/CHNY/2026	2023-24	[A] CHARLES SELVARAJ		
21	ITA 607/CHNY/2026	2022-23	[A] RYAN LOGISTECH PVT. LTD.	S.Sridhar	
22	ITA 608/CHNY/2026	2023-24	[A] BALASANKAR (SMC)	S.Sridhar	

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29.4.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 30th APRIL 2026 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2192/CHNY/2024	2018-19	[D] C BALAJI	Hema Murali	
2	ITA 2279/CHNY/2025	2016-17	[A] M/S. ADIYAMAN TEXTILES LTD.	R.Viswanathan	
3	ITA 2289/CHNY/2025	2016-17	[A] AIR MEDIA NETWORK PVT. LTD.	S.Sridhar	
4	ITA 2296/CHNY/2025	2017-18	[A] PRERNA VINAY ASRANI (SMC)	D.Anand	
5	ITA 2306/CHNY/2025	2016-17	[A] POINT MANI JANAKI (RM)		
6	ITA 2326/CHNY/2025	2012-13	[A] POOVIYAGOUNDER RAJAKUMARI	S.Sridhar (Erode)	
7	ITA 2331/CHNY/2025	2013-2014	[A] MANICKAM RAJASEKARAN		
8	ITA 2394/CHNY/2025	2011-12	[A] K.NAGARAJAN		
9	ITA 2396/CHNY/2025	2011-12	[A] SHRI N NAVEEN BALAJI	S.Sridhar (Erode)	
10	ITA 3109/CHNY/2025	2012-13	[A] ASHOK MANIKANT MEHTA	R.Gurubatham	
11	ITA 3157/CHNY/2025	2017-18	[A] AUTO COATS	N.C.RaviKrishnan	
12	ITA 3163/CHNY/2025	2015-16	[A] PERIASAMY SIVASAKTHI	D.Anand	
13	ITA 3254/CHNY/2025	2015-16	[A] MRS. VARALAKSHMI	Y.Sridhar	
14	ITA 3332/CHNY/2025	2020-21	[A] RAJASEHAR BUVANESWARI	S.Sridhar (Erode)	
15	ITA 3364/CHNY/2025	2016-17	[A] SUBRAMANIAM MANOHARAN		
16	ITA 3370/CHNY/2025	2016-2017	[A] PRANUTHI MURALI KRISHNAN	S.Sridhar	
17	ITA 319/CHNY/2026	2018-19	[A] PRANUTHI MURALI KRISHNAN		
18	ITA 1022/CHNY/2026	2016-17	[A] PRANUTHI MURALI KRISHNAN		
19	ITA 3401/CHNY/2025	2020-21	[D] JOHNSON LIFTS PRIVATE LIMITED	R.Vijayaraghavan	
20	ITA 3404/CHNY/2025	2017-2018	[A] SURESH BABU		
21	ITA 3536/CHNY/2025	2017-2018	[A] MUTHUPANDI THALAIVAR VELLAPA	T.V.Muthu Abhirami	
22	ITA 3609/CHNY/2025	2015-16	[A] RAJARATHINAM ILANKOVAN	T.Sandyaarthi	
23	ITA 614/CHNY/2026	-	[A] MADURAI DISTRICT TINY & SMALL S	S.Sridhar	
24	ITA 616/CHNY/2026	2011-12	[A] PRUMATECH INFOSYSTEMS PVT. LT	S.Sridhar	
25	ITA 617/CHNY/2026	2019-20	[A] SARANYA ANBARASU	G.Baskar	

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Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चैन्नई पीठ, चैन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 27th APRIL 2026 (MONDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE Ms. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2 (CLARIFICATION)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 3148/CHNY/2025	2017-18	[A] LKS GOLD HOUSE PVT. LTD.	S.Sridhar	
2	ITA 3149/CHNY/2025	2018-19	[A] LKS GOLD HOUSE PVT. LTD.		
3	ITA 3150/CHNY/2025	2019-20	[A] LKS GOLD HOUSE PVT. LTD.		
4	ITA 3151/CHNY/2025	2020-21	[A] LKS GOLD HOUSE PVT. LTD.		
5	ITA 3152/CHNY/2025	2021-22	[A] LKS GOLD HOUSE PVT. LTD.		
6	ITA 3167/CHNY/2025	2018-19	[A] SANTHILAL JAIN VIJAY KUMAR	D.Anand	
7	ITA 3168/CHNY/2025	2019-20	[A] SANTHILAL JAIN VIJAY KUMAR		
8	ITA 3169/CHNY/2025	2020-21	[A] SANTHILAL JAIN VIJAY KUMAR		
9	ITA 3170/CHNY/2025	2020-21	[A] SANTHILAL JAIN VIJAY KUMAR		

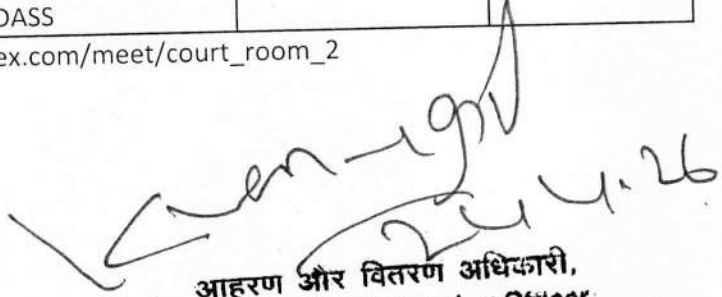
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INCOME TAX APPELLATE TRIBUNAL, CHENNAI
PART HEARD CAUSE LIST OF "A" BENCH FOR 28th APRIL 2026 (TUESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE Ms. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2 (PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1001/CHNY/2026	2021-22	[A] ASOKAN RAMDASS	S.Sridhar	
2	ITA 1002/CHNY/2026	2022-23	[A] ASOKAN RAMDASS		
3	ITA 1003/CHNY/2026	2024-25	[A] ASOKAN RAMADASS		

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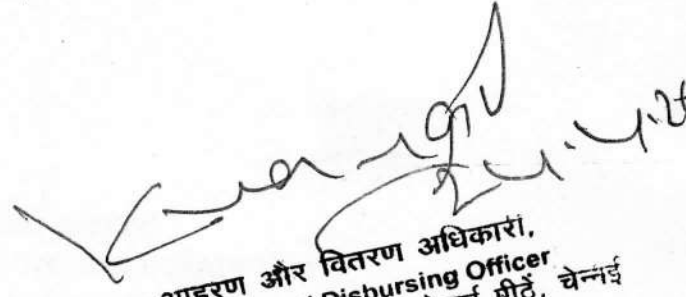

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
PART HEARD CAUSE LIST OF "A" BENCH FOR 29th APRIL 2026 (WEDNESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2 (PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	BMA 7/CHNY/2025	2016-17	[A] PASCAL POSTEL	V.Sridharan	
2	BMA 8/CHNY/2025	2017-18	[A] PASCAL POSTEL		
3	BMA 9/CHNY/2025	2018-19	[A] PASCAL POSTEL		
4	BMA 10/CHNY/2025	2019-20	[A] PASCAL POSTEL		
5	BMA 11/CHNY/2025	2020-21	[A] PASCAL POSTEL		
6	BMA 12/CHNY/2025	2021-22	[A] PASCAL POSTEL		
7	BMA 13/CHNY/2025	2023-24	[A] PASCAL POSTEL		
8	BMA 14/CHNY/2025	2023-24	[A] PASCAL POSTEL		
9	BMA 15/CHNY/2025	2023-24	[A] PASCAL POSTEL		

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



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आज़ादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 27-APRIL-2026 (MONDAY)

BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2304/CHNY/2024	-	[A] PATRIA SURAKSHAA TRUST (RM)		
2	SA 84/CHNY/2025	2014-15	[A] SUDHIR RAJA RAVINDRAN		
3	ITA 2443/CHNY/2025	2014-15	[A] SUDHIR RAJA RAVINDRAN	G.Baskar	
4	ITA 666/CHNY/2025	2022-23	[A] PREETHA SUNIL KUMAR		
5	ITA 2453/CHNY/2025	2017-18	[A] CHANDRO PROCESS REP. BY ITS PARTNER	T.Ramesh	
6	ITA 3815/CHNY/2025	2013-14	[A] KALATHINGAL SHEELA		
7	ITA 3829/CHNY/2025	2020-21	[A] USMAN ALI SHAMSUNISHA (SMC)	Abhishek .M	
8	ITA 3856/CHNY/2025	2007-08	[A] PONNUSAMY RAMESH	S.Sridhar	
9	ITA 3914/CHNY/2025	2011-12	[A] D.R. RAMACHANDRAN	T.S.Subramani	
10	ITA 3970/CHNY/2025	2015-16	[A] ENVISTA ENGINEERING & CONSTRUCTIN PVT. LTD.	T.N.Seetharam	
11	ITA 3981/CHNY/2025	-	[A] PASIKULAM DEVELOPMENT TRUST	S.Sridhar	
12	ITA 3987/CHNY/2025	2017-18	[A] DEEPA SILKS	S.Sridhar	
13	ITA 3988/CHNY/2025	2017-18	[A] DEEPA SILKS		
14	ITA 3997/CHNY/2025	2017-18	[A] LATE MR. SYED IMAM SYED ISMAIL (REPRESENTED) BY HIS LEGAL HEIR-		
15	ITA 3999/CHNY/2025	2015-16	[A] SIR MUTHIAH CHETTIAR BOYS HIGHER SECONDARY SCHOOL TRUST		
16	ITA 4000/CHNY/2025	2016-17	[A] SIR MUTHIAH CHETTIAR BOYS HIGHER SECONDARY SCHOOL TRUST		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)

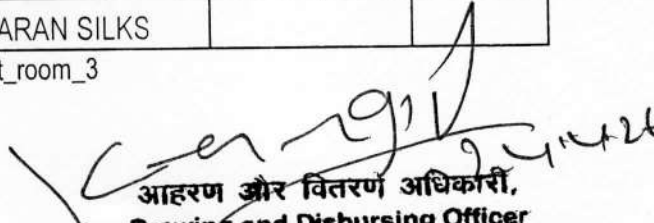
BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1874/CHNY/2026	2026-27	[A] MAX ACADEMY FOR EXCELLENCE	J.K.Reddy	EH
2	ITA 1875/CHNY/2026	2026-27	[A] MAX ACADEMY FOR EXCELLENCE		
3	ITA 1683/CHNY/2025	2017-18	[A] NEW JOTHI REXINE HOUSE	S.Sridhar	
4	ITA 1688/CHNY/2025	2018-19	[A] S. PANNEERSELVAM (SMC/RM)	K.Balasubrama	
5	ITA 1831/CHNY/2025	2017-18	[A] RAMASAMY SIVASANKAR	T.S.Lakshmi Ve	
6	ITA 1837/CHNY/2025	2004-05	[A] PVP VENTURES LTD	B.Ramakrishna	
7	ITA 2024/CHNY/2025	2017-18	[A] UDAYA KUMAR RUDRA KUMAR	S.Sridhar	
8	ITA 2477/CHNY/2025	2022-23	[A] MALAIAPPAN BHOOPATHY	D.Anand	
9	ITA 2594/CHNY/2025	2020-21	[A] AMSTEEL CASTINGS PRIVATE LIMITED	R.M.Narayanan	
10	ITA 2644/CHNY/2025	2021-22	[D] BALASUBRAMANIAN PRABHAKARAN	N.V.Balaji	
11	ITA 2669/CHNY/2025	2018-19	[A] MADHAVAN THAMBI VIJAYA KUMAR	Darshan Bothra	
12	ITA 2677/CHNY/2025	2017-18	[A] ARULMIGU VETTUDAIYAR KALIAMMAN THIRUKOVIL	T.S.Lakshmi Ve	
13	ITA 2687/CHNY/2025	2015-16	[A] KRISHNARAJ	S.Sridhar	
14	ITA 2712/CHNY/2025	2017-18	[A] JAYAVELBOSE	G.Baskar	
15	ITA 3620/CHNY/2025	2017-18	[A] PERIYASAMY THIRUGNANAM	J.Saravanan	
16	ITA 3665/CHNY/2025	2020-21	[A] K KANTHAPPAN		
17	ITA 3670/CHNY/2025	2021-22	[A] B J FERNANDEZ, REP. BY ANITA MUTHIAH, L/H	R.S.Balaji	
18	ITA 3852/CHNY/2025	2020-21	[A] VATTIKUNDALA PRABHAKARA RAO		
19	ITA 755/CHNY/2025	2014-15	[A] PANNER.SELVAM GABRIEL	R.Meenakshi	
20	ITA 1631/CHNY/2026	2024-25	[A] SHREE MUTHUKUMARAN SILKS	A.Tamilamudhan	
21	ITA 1632/CHNY/2026	2024-25	[A] SHREE MUTHUKUMARAN SILKS		
22	ITA 1633/CHNY/2026	2024-25	[A] SHREE MUTHUKUMARAN SILKS		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



75
आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 29-APRIL-2026 (WEDNESDAY)

BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2441/CHNY/2025	2017-18	[A] GLOBAL CARD SYSTEM PVT. LTD.	G.Baskar	
2	ITA 2442/CHNY/2025	2017-18	[A] GLOBAL CARD SYSTEM PVT. LTD.		
3	ITA 3619/CHNY/2025	-	[A] GANDHINAGAR CRICKET AND SPORTS CLUB	J.Saravanan	
4	ITA 3688/CHNY/2025	2018-19	[A] RAGHAVAN SUNDARAM	R.Vijayaraghav	
5	ITA 3704/CHNY/2025	2017-18	[A] CHINNUSAMY SAROJA (SMC)	T.Vasudevan	
6	ITA 3862/CHNY/2025	2018-19	[A] JAMUNA, REP. BY SAMBASIVAM CHINNAPPAN, LEGAL HEIR	S.Sridhar, Er.	
7	ITA 3890/CHNY/2025	2016-17	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED	S.Sridhar	
8	ITA 4110/CHNY/2025	2016-17	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
9	ITA 380/CHNY/2026	2017-18	[D] TVS SUPPLY CHAINS SOLUTIONS LTD		
10	ITA 459/CHNY/2026	2018-19	[D] TVS SUPPLY CHAINS SOLUTIONS LTD		
11	ITA 954/CHNY/2026	2020-21	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
12	ITA 955/CHNY/2026	2021-22	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

K. S. G. R.
24.4.26
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



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आज़ादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 30-APRIL-2026 (THURSDAY)

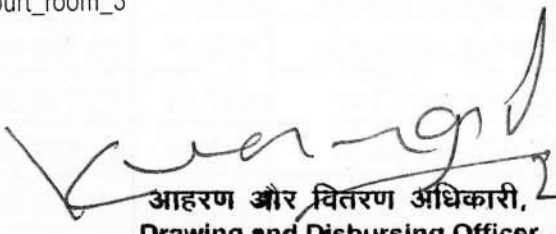
BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 3626/CHNY/2025	2018-19	[A] B. VIGNESHKUMAR	K.S.Anantharay	
3	ITA 3864/CHNY/2025	2017-18	[A] B. VIGNESHKUMAR		
2	ITA 3792/CHNY/2025	2017-18	[A] T. SRIKANTH	N.V.Balaji	
4	ITA 3879/CHNY/2025	2016-17	[A] MARTIN RAJADURAI		
5	ITA 3888/CHNY/2025	2017-18	[A] MR. AMMAIYAPPAN CHIDAMBARAM	N.Quadir Hoseyn	
6	ITA 3901/CHNY/2025	2017-18	[D] VIJEX AND COMPANY		
7	ITA 3907/CHNY/2025	2017-18	[A] RAMAKRISHNAN N	K.Balasubramanian	
8	ITA 3913/CHNY/2025	2017-198	[A] GOVINDASAMY SASIKALA		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

PART HEARD CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)

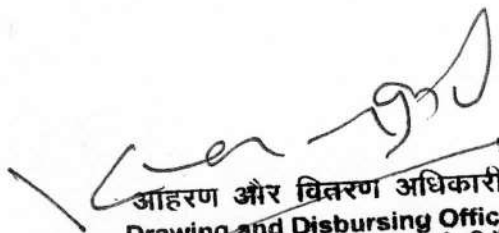
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI S.R.RAGHUNATHA, AM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 842/CHNY/2026	2021-22	[A] AUGUSTINA JOSEPH KIRUBA		
2	ITA 860/CHNY/2026	2012-13	[A] MUTHUGOUNDER MARIMUTHU	T.S.Lakshmi Ven	
3	ITA 861/CHNY/2026	2012-13	[A] MARIMUTHU SATHISHKUMAR	T.S.Lakshmi Ven	
4	ITA 872/CHNY/2026	2013-14	[A] SUBRAMANIAN SHANKAR		
5	ITA 875/CHNY/2026	2021-22	[A] DR. ARUNA JONATHAN		
6	ITA 879/CHNY/2026	2016-17	[A] M. BALAJI		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4


आहिरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

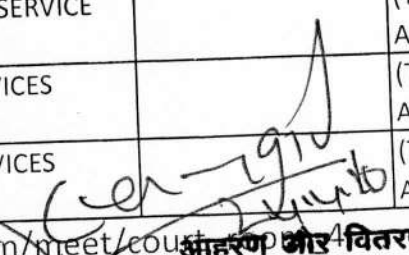


INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 27 APRIL 2026 (MONDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -04



SrI	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2564/CHNY/2024	2009-10	[A] COROMANDEL CABLES PVT. LTD.	GOPINATH	
2	ITA 2565/CHNY/2024	2010-11	[A] COROMANDEL CABLES PVT. LTD.	GOPINATH	
3	ITA 2566/CHNY/2024	2011-12	[A] COROMANDEL CABLES PVT. LTD.	GOPINATH	
4	ITA 2015/CHNY/2025	2015-16	[A] IL & FS PARADIP REFINERY WATER LTD.	VISWANATHAN, CA	
5	ITA 224/CHNY/2026	2019-20	[A] THURAI SWAMY THANGATHURAI		
6	ITA 225/CHNY/2026	2012-13	[A] VALNAICKENPALAYM RANGASAMY PALANIVELU		
7	ITA 226/CHNY/2026	2012-13	[A] SENNAKRISHNAN VENKATACHALAM		
8	ITA 229/CHNY/2026	2017-18	[A] SRI KUMARAN TRADERS		
9	ITA 230/CHNY/2026	2022-23	[A] LOGESWARAN SRINIVASAN		
10	ITA 233/CHNY/2026	2017-18	[A] RAMASAMY SENTHIL RAJA		
11	ITA 234/CHNY/2026	2017-18	[A] RAMASAMY SENTHIL RAJA		
12	ITA 235/CHNY/2026	2022	[D] DALMIA CEMENT(BHARAT) LIMITED		
13	ITA 281/CHNY/2026	2022-23	[A] DALMIA CEMENT (BHARAT) LIMITED		
14	ITA 239/CHNY/2026	2018-19	[A] JAYAKUMAR		
15	ITA 240/CHNY/2026	2008-09	[D] KALATHINGAL SHEELA		
16	ITA 340/CHNY/2026	2020-21	[A] THE TANJAVUR DIST CO OP MILS PROUDCERS UNION LTD		
17	ITA 341/CHNY/2026	2016-17	[A] SANGUMURUGESAN BY L/H SENTHIL KUMAR		
18	ITA 342/CHNY/2026	2018-19	[A] VELLAMMAL VAIRAMANI		
19	CO 54/PUN/2022	2012-13	[A] M/S BARCLAYS GLOBAL SERVICE CENTRE PVT LTD, (AS A SUCCESSOR TO BARCLAYS SHARED SERVICES P LTD.)		(TRANSFER APPEAL)
20	CO 55/PUN/2022	2013-14	[A] M/S BARCLAYS GLOBAL SERVICE CENTRE PVT LTD (AS A SUCCESSOR TO BARCLAYS SHRED SERVICES P LTD)		(TRANSFER APPEAL)
21	ITA 532/PUN/2022	2012-13	[D] M/S BARCLAYS GLOBAL SERVICE CENTRE PVT LTD, PUNE		(TRANSFER APPEAL)
22	ITA 533/PUN/2022	2013-14	[D] M/S BAECLAYS GLOBAL SERVICE CENTRE PVT LTD, PUNE		(TRANSFER APPEAL)
23	ITA 774/PUN/2022	2013-14	[A] BARCLAYS GLOBAL SERVICES CENTRE PRIVATE LIMITED		(TRANSFER APPEAL)
24	ITA 775/PUN/2022	2012-13	[A] BARCLAYS GLOBAL SERVICES CENTRE PRIVATE LIMITED		(TRANSFER APPEAL)

Meeting link :- <https://itatchennai.my.webex.com/join?meeting=26434158210>
 Meeting number :-26434158210


आयकर अपील विवरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपील विवरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 28 APRIL 2026 (TUESDAY)

BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER

AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER

IN COURT ROOM -04



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2983/CHNY/2025	2016-17	[A] M/S. TATIA DEVELOPERS PVT. LTD.	K.N. NARAYANAN	
2	ITA 3028/CHNY/2025	2019-20	[A] M/S. LA VIE ESTATE LLP	S.K. SHAH	
3	ITA 3055/CHNY/2025	2013-14	[A] DHANASEKARAN MANGAYARKARASI	G. BASKAR	
4	ITA 241/CHNY/2026	2016-17	[A] VENKATRAMAN INGERSOLL		
5	ITA 245/CHNY/2026	2015-16	[A] JEKKUN VENKATRAMAN KRISHNAMOORTHY		
6	ITA 247/CHNY/2026	2017-18	[A] PALANIVELU GOPINATHAN		
7	ITA 248/CHNY/2026	2018-19	[A] PALANIVELU GOPINATHAN		
8	ITA 249/CHNY/2026	2019-20	[A] PALANIVELU GOPINATHAN		
9	ITA 250/CHNY/2026	2020-21	[A] PALANIVELU GOPINATHAN		
10	ITA 251/CHNY/2026	2016-17	[A] SREEDHARAN ALAGIYASINGER SRINIVASAN	Victor + Arzel	
11	ITA 252/CHNY/2026	2009-10	[A] THE KRISHNAGIRI DIST CO OPERATIVE SPINNING MILLS LIMITED	G. Baskar	
12	ITA 253/CHNY/2026	2017-18	[A] M/S. RAJKUMAR FUELS, TIRNELVELI		
13	ITA 255/CHNY/2026	2022-23	[A] SHANMUGA SUNDRARAM GANESA MURTHY, THANJAVUR		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :- 26434158210

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

(Handwritten mark)



आयकर अपीलिय अधीकरण, चेन्नई
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 29 APRIL 2026 (WEDNESDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -04



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1130/CHNY/2025	2015-16	[A] FAIZUR RAHMAN SAYEED	S.SRIDHAR	
2	ITA 1131/CHNY/2025	2017-18	[A] FAISUR RAHMAN SAYEED	S.SRIDHAR	
3	ITA 2733/CHNY/2025	2014-15	[A] LATE N MUTHUSAMY, REP. BY LEGAL HEIR	S.SRIDHAR	
4	ITA 2734/CHNY/2025	2018-19	[A] CRESCENT EDUCATIONAL AND CHARITABLE TRUST	S.SRIDHAR	
5	ITA 2868/CHNY/2025	2017-18	[A] NISA CHITS INDIA PVT. LTD.	C. VENUGOPAL	
6	ITA 2884/CHNY/2025	2026-2027	[A] MATHURAI ARUNADU VELALAR NALA SANGAM	T.Vasudevan	
7	ITA 3014/CHNY/2025	2022-23	[A] ILANGO VAN MURUGAN	M.Lavanya	
8	ITA 3889/CHNY/2025	2020-21	[A] MAHAAMERU SPINNING MILLS PRIVATE LIMITED	S. SRIDHAR	
9	ITA 2039/CHNY/2025	2012-13	[A] POOSAPPAN ARUL SUNDARAM	S. SRIDHAR	
10	ITA 2040/CHNY/2025	2014-15	[A] ARULSUNDARAM NITHYA	S. SRIDHAR	
11	ITA 136/CHNY/2026	2022-23	[A] M/S. VIJETHA GOLD LLP		
12	ITA 256/CHNY/2026	2012-13	[A] SUBBARAYA GOUNDER THAMILSELVAN		
13	ITA 262/CHNY/2026	2018-19	[A] SRI JAMBUKESWARAR AKILANDESWARI TEMPLE		
14	ITA 264/CHNY/2026	2017-18	[A] HUMNABAD MOHAMMED OMER		
15	ITA 266/CHNY/2026	2016-17	[A] NARENDRAN SENGAMALAI	M. Karunakaran	
16	ITA 268/CHNY/2026	2017-18	[A] K P R DEVELOPERS LIMITED	S. Sridhar	
17	ITA 269/CHNY/2026	2015-16	[A] RENGASAMY SALAISUNDARAM		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :-26434158210

[Handwritten Signature]
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधीकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 30 APRIL 2026 (THURSDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -04



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2736/CHNY/2025	2012-13	[A] RAJSRIYA AUTOMOTIVE INDUSTRIES PVT. LTD.	S. SRIDHAR	
2	ITA 2823/CHNY/2025	2020-21	[A] VENKATASAMY MANIMEGALAI	S. SRIDHAR	
3	ITA 3982/CHNY/2025	2017-18	[A] KATHIRESAN	S. SRIDHAR	
4	ITA 197/CHNY/2026	2015-16	[A] SHANKAR	SONALI	
5	ITA 270/CHNY/2026	2019-20	[D] GIRIVASAN		
6	ITA 271/CHNY/2026	2017-18	[D] HOTEL ATLANTIC INN		
7	ITA 272/CHNY/2026	2020-2021	[A] GURUVAIAH REDDIAR RAJAMANI		
8	ITA 273/CHNY/2026	2020-21	[A] GURUVAIAH REDDIAR RAJAMANI		
9	ITA 276/CHNY/2026	2016-17	[A] RAVI		
10	ITA 277/CHNY/2026	2018-19	[A] KANDASAMY RAMASAMY		
11	ITA 278/CHNY/2026	2019-20	[A] KANDASAMY RAMASAMY		
12	ITA 279/CHNY/2026	2020-21	[A] KANDASAMY RAMASAMY		
13	ITA 280/CHNY/2026	2021-22	[A] KANDASAMY RAMASAMY		
14	ITA 282/CHNY/2026	2015	[D] INDIAN ADDITIVES LIMITED		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :- 26434158210

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26.4.26
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai
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INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 27 APRIL 2026 (MONDAY)
BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER
IN COURT ROOM -02(CLARIFICATIONS)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2836/CHNY/2025	2021-22	[A] M/S. V.CHETTY RADHAKRISHNA CHETTY JEWEL CRAFT FIRM	N. VIJAYKUMAR	
2	ITA 2837/CHNY/2025	2017-18	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
3	ITA 2838/CHNY/2025	2018-19	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
4	ITA 2839/CHNY/2025	2019-20	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
5	ITA 2840/CHNY/2025	2020-21	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
6	ITA 2841/CHNY/2025	2021-22	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
7	ITA 2948/CHNY/2025	2017-18	[A] INDOMAL JEWELLERY	VICTOR GRACE	
8	ITA 2949/CHNY/2025	2018-19	[A] INDOMAL JEWELLERY	VICTOR GRACE	
9	ITA 2950/CHNY/2025	2019-20	[A] INDOMAL JEWELLERY	VICTOR GRACE	
10	ITA 2951/CHNY/2025	2020-21	[A] INDOMAL JEWELLERY	VICTOR GRACE	
11	ITA 2952/CHNY/2025	2021-22	[A] INDOMAL JEWELLERY	VICTOR GRACE	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :-2643 076 7091

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 27 APRIL 2026 (MONDAY)
BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -02(CLARIFICATIONS)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3396/CHNY/2025	2017-18	[A] RM APPAVU CHETTIAR JEWELLERY	S. SRIDHAR	
2	ITA 3397/CHNY/2025	2018-19	[A] RM APPAVU CHETTIAR JEWELLERY PRIVATE LIMITED	S. SRIDHAR	
3	ITA 3398/CHNY/2025	2019-20	[A] RM APPAVU CHETTIAR JEWELLERY PRIVATE LIMITED	S. SRIDHAR	
4	ITA 3399/CHNY/2025	2020-21	[A] RM APPAVU CHETTIAR JEWELLERY PRIVATE LIMITED	S. SRIDHAR	
5	ITA 3400/CHNY/2025	2021-22	[A] RM CHETTIAR JEWELLERY PRIVATE LIMITED	S. SRIDHAR	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :-2643 076 7091

Handwritten signature and date: 27.4.26



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER
IN COURT ROOM 2**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 279/CHNY/2025	2013	[D] DANFOSS INDUSTRIES PRIVATE LIMITED	Vikaram Vijayaraghavan	
2	IT(TP)A 95/CHNY/2024	2013	[D] DANFOSS INDUSTRIES PRIVATE LIMITED (TPC)	Vikaram Vijayaraghavan	
3	SA 118/CHNY/2026	2021-22	[A] FLEXIBLE STEEL LACING CO. PVT. LTD.		
4	IT(TP)A 123/CHNY/2024	2021-22	[A] FLEXIBLE STEEL LACING CO. PVT. LTD. (TPC)		
5	IT(TP)A 39/CHNY/2024	2020-21	[A] INTERSNACK CASHEW INDIA PVT. LTD. (TPC)		
6	IT(TP)A 7/CHNY/2025	2013-14	[A] DAESEUNG AUTOPARTS INDIA PRIVATE LIMITED (TPC)		
7	ITA 4079/CHNY/2025	2015-16	[A] ORCHID PHARMA LTD.		
8	IT(TP)A 36/CHNY/2025	2015-16	[D] ORCHID PHARMA LIMITED (TPC)		
9	ITA 2305/CHNY/2024	2020-21	[A] M/S. BANNARI AMMAN SUGARS LTD.	Vikaram Vijayaraghavan	
10	IT(TP)A 13/CHNY/2025	2020-21	[A] KINGFA SCIENCE & TECHNOLOGY (INDIA)		
11	ITA 1150/CHNY/2026	2018-19	[A] MURUGAN SHANMUGANATHAN		
12	ITA 1200/CHNY/2026	2017-2018	[A] JAMBULINGAM SENTHIL GANESH		
13	ITA 1213/CHNY/2026	2016-2017	[A] CRUZJOHN PETER JEROME DCRUZ (SMC)		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :- 2643 076 7091

**आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai**

(Signature)



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 28-APRIL-2026 (TUESDAY)

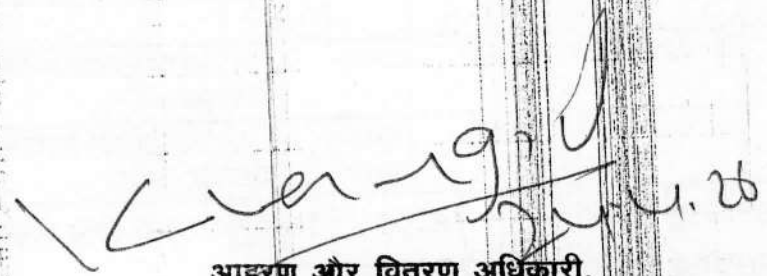
BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER
IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1513/CHNY/2019	2013-14	[A] STANDARD SPINNING AND WEAVING MILLS LTD.		
2	ITA 1514/CHNY/2019	2014-15	[A] STANDARD SPINNING AND WEAVING MILLS LTD.		
3	IT(TP)A 110/CHNY/2024	2021-22	[A] SCHNEIDER ELECTRIC SYSTEMS INDIA PRIVATE		
4	IT(TP)A 32/CHNY/2025	2011-12	[A] VALEO INDIA PRIVATE LIMITED (TPC)	K Prasanna	
5	IT(TP)A 9/CHNY/2026	2017-18	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		
6	IT(TP)A 11/CHNY/2026	2020-21	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		
7	IT(TP)A 12/CHNY/2026	2021-22	[A] TVS SUPPLY SOLUTIONS LIMITED (TPC)		
8	IT(TP)A 10/CHNY/2026	2018-19	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :- 2643 076 7091


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER
IN COURT ROOM 2**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 22/CHNY/2025	2020-21	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)		
2	IT(TP)A 21/CHNY/2025	2016-17	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)		
3	IT(TP)A 23/CHNY/2025	2021-22	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)		
4	ITA 2499/CHNY/2025	2016-17	[D] KAAR TECHNOLOGIES INDIA PVT LTD		
5	ITA 939/CHNY/2019	2010-11	[D] INDIAN GARNET SAND COMPANY P. LTD.		
6	ITA 940/CHNY/2019	2011-12	[D] INDIAN GARNET SAND COMPANY P. LTD.		
7	ITA 3833/CHNY/2025	2009-10	[D] INDIAN GARNET SAND COMPANY PVT LTD		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :- 2643 076 7091

Varkey
24.4.26
अहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal
Chennai Benches, Chennai

